

action may please be taken in this regard so that tax evasion could be checked and the economic crisis facing the country could be blown off.

SHRI S.M. LALJAN BASHA (Guntur): Mr. Speaker, Sir, I want to raise a very important issue in the House. I come from Guntur district. Sir a Jute Mill of the JCI in Guntur district has been completely closed down putting the 3500 of its employees in a very miserable condition. So, it is my request to the Government that positive steps for redressing the grievances of those employees may please be taken early.

SHRI NARAIN SINGH CHAUDHRI (Hissar): Mr. Speaker, Sir, the anguish spread among the farmers due to the announcement of withdrawal of subsidy from fertilisers was subsidised to some extent after it was announced that fertiliser would be supplied to the small and marginal farmers at the old rates. But the co-operative societies or mini Banks functioning under the Haryana Government fulfil only 25 per cent of total requirement of fertiliser to them. So, ultimately they purchase it from the private dealers. Sir, through you, I would like to tell both the hon. Ministers of Agriculture and Finance that the small farmers do not get fertilisers anywhere at the old rates. They too purchase at Rs. 150 to 155 per bag. Now the sowing season is at hand and due to non-availability of fertiliser they will face difficulties. It will ultimately adversely affect crop-production. So, it is my request to the Government to pay adequate attention to it and make available fertilisers at required quantities at reasonable rates to the people.

I would like to make yet another submission about the Haryana Express. Recently, a report about cancelling this important train has appeared in the newspapers towards which the hon. Minister's attention was drawn. He has assured that it would not be canceled. But he has not yet refuted the above news.

MR. SPEAKER: Please take your seat. A lot of discussion has taken place on this subject.

SHRI HARADHAN ROY (Asansol): Mr. Speaker, Sir, I would like to draw the attention of this House towards a very important matter. The unemployment problem in the country is very serious. Half of the country's population is living below the poverty line. Despite all this, there is a ban on the recruitment in Government services. This ban must be lifted immediately. Earlier, it was imposed for six months only but now it has become a practice to extend its period time and again through different orders. I would, therefore, like to request that ban on recruitment may please be lifted and recruitment started so as to provide some relief to people reeling under the problem of unemployment. At the same time the backlog of vacancies may also please be filled. *(Interruptions)*

[English]

SHRI MORESHWAR SAVE: You have not given me a chance to speak for the last 80 minutes.

MR. SPEAKER: I am not speaking in the House. Members are speaking in the House.

(Interruptions)

MR. SPEAKER: You should know how to behave in the House. You can go out if you like.

12.27 hrs.

(At this stage, Shri Moreshwar Save left the House)

[Translation]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, through you, I would like to draw the Government's attention towards the atrocities that were committed in Ambala Cantt. On September 4, 1991, the Army-Jawans led by Colonel Mindal and Lt. Col. Inder Singh bulldozed 17 houses at Ambala Cantt. I would like to know whether the Bull-dogger Government has

been established in Haryana again after 1975-76, i.e. 17 years after the emergency. These houses were demolished unconstitutionally without serving any notice. The owners of those houses possess ration-cards. Out of total of 45 families some are living there for the last 22 years and some even for last 47 years. It is also a contempt of court. One Prithvi Singh of them has already filed a suit under section 274 of the Cantonment Act, 1924 against the Cantonment Board and the case is still pending in the court. So the demolition of those buildings is quite unconstitutional as the matter is still sub-judice. Those 45 families including their small children are living under the open sky for the last 14 days. All their belongings have been damaged. I, therefore, request the Government either to reconstruct those houses or to allot 3000 yard plot to each of them for their rehabilitation. Immediate action must be taken in this regard. This report has been published in all the newspapers. If you want, the copies, I can produce clippings of the Tribune and "Jan-satta" in this connection.

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, I would like to draw your attention towards an incident that took place during the Indo-Pak War of 1965. Sir, we are proud of Shri Abdul Hameed who was born at Dhamupur Village of Ghazipur. He became a martyr on 10 September 1965 in that war.

MR. SPEAKER: We have already discussed about it a little while ago.

SHRI RAJNATH SONKAR SHASTRI: Mr. Speaker, Sir, I would like to say something else. Shri Abdul Hameed was posthumously conferred the Paramvir Chakra. (Interruptions) He was a symbol of our national unity. He was a Havildar in the 4th Unit of Grenadier Regiment. When the Pakistani Army was making a plan to separate some parts of Jammu and Kashmir and Punjab from India from Kasur post with the help of 100 American pattern tanks at Chimpur village in Khemkaran Sector.

MR. SPEAKER: Hon. Member, you need not say all this as all of us know it.

SHRI RAJNATH SONKAR SHASTRI: It is necessary, Mr. Speaker, Sir, the Pakistani Army was marching ahead. It wanted to divide India into two parts by blowing off the bridges over the rivers Sutlej and Beas. Abdul Hameed hiding himself in a sugarcane field destroyed their four pattern tanks. When the Veer Abdul Memorial Society by writing a letter to the Ministry of Home Affairs sought its permission to celebrate the martyrday at Khemkaran in the memory of Abdul Hameed, the Ministry of Home Affairs assured them full protection and asked them to proceed with their proposal. The hon. Home Minister himself gave an assurance to them on 31 August. On the 22nd August, the Prime Minister also assured them of giving full protection if they celebrated the martyrdom day of Abdul Hameed. Sir, about 1000 freedom fighters from all over the country reached Amritsar station but no one was present there to carry them to the celebration site at the Khemkaran sector despite a clear instruction from Ministry of Home Affairs to this effect. Later, some military personnel came there to carry them to that place. On their return they faced a lot of difficulties. They remained there without food for 12 hours. Today, the three children of Abdul Hameed, who was conferred the Paramvir Chakra for scarifying his life for the country, have been left to fend for themselves by stitching clothes and doing other manual work. Sir, his wife gets a pension of around Rs. 100 at the most Abdul Hamid's mother has died. His father is very old and leading a very miserable life. He has reached the begging condition.

I urge upon you to issue necessary directions to the Government to make the adequate arrangements for the wife, children and aged father. His son was a great patriot and symbol of national unity and the recipient of Paramvir Chakra. I gave you in writing one week ago. I request you to take necessary action in this regard.

.... (Interruptions)....

MR. SPEAKER: You please take your seat. Let me speak on it.